

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-58/1998/12112/A

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Smti. Sharmila Bhuyan,  
District & Sessions Judge,  
Lakhimpur, North Lakhimpur.

Dated Guwahati the 15<sup>th</sup> December, 2023


Sub: **Civil vacation.**

Ref:- Your letter No.DJL/9647/2023, dtd. 07.12.2023.

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail **casual leave on 18.12.2023** and permission to avail **Winter vacation from 23.12.2023 to 31.12.2023, alongwith station leave permission, with the official vehicle, at own cost, from the morning of 23.12.2023 till the morning of 02.01.2024.** The Additional District & Sessions Judge, Lakhimpur, North Lakhimpur and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

  
**JT.REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-58/1998/12113-12114/A, dated** , 15-12-23

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**  
